

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(IB)-1030(PB)/2019

IN THE MATTER OF:

Skillar Enterprises India Pvt. Ltd.

.... Applicant/petitioner

v.

Knowledge Podium Systems Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 30.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant:-

Mr. Puneet Singh Bindra, Ms. Simranjeet, Advs.

For the Respondent:-

Mr. Prashant Jain and Mr. Vijay Nair, Advs.

ORDER

This matter has already been disposed of vide order dated 28.05.2019 passed in CA No. 1013(PB)/2019. Accordingly, no further order is required to be passed.

Sdl

(M. M. KUMAR)
PRESIDENT

Sdl

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)